

(b) Does not arise.

(c) No, Sir.

(d) Does not arise.

Review of Tehri Dam Project

852. SHRI K.P. UNNIKRISHNAN:
SHRI AMAR ROYPRADHAN:
SHRI SHARAD DIGHE:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether it is a fact that the Tehri Dam Authorities and the Uttar Pradesh Government had ignored warnings and violated conditions stipulated by the experts of his Ministry;

(b) if so, the details thereof; and

(c) whether the Government propose to review the project in the region?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH) : (a) and (b). Conditional clearance was granted in July, 1990 subject to submission of requisite Environmental Action Plans in a time-bound manner for implementation pari-passu with engineering works failing which construction was to be stopped. The Environmental Action Plans include preparation of Catchment Area Treatment, Command Area Development and Rehabilitation master Plan; survey of flora and fauna for rehabilitation Master Plan; survey of flora and fauna for rehabilitation of endangered species, study of water quality and water quality maintenance plan and, risk assessment for preparation of Disaster management Plan etc. The conditions imposed have not been complied with in the stipulated time.

(c) The matter is under consideration.

Re-alignment of Konkan Project

853. SHRI K.P. UNNIKRISHNAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether representations have been received from influential organisations of Goa demanding realignment of the approved route of the Konkan Railway Project;

(b) if so, the details thereof;

(c) whether the Government have agreed to change the alignment consequently; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN) : (a) and (b). A section of the people have demanded that the route of the Railway should be shifted towards the hinterland to avoid congested areas in old Goa.

(c) and (d). An expert has been asked to go into the matter and report within 2 months. Final decision will be taken on receipt of the report.

[*Translation*]

Family Planning Programme in Orissa

854. SHRI SRIKANTA JENA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the target fixed for the Family Welfare Programme in Orissa during the last five years and the district-wise achievement made thereof; and

(b) the total financial assistance provided to the state under this programme during the said period and the district-wise percentage utilization thereof?